

19.05.1992

Item : 19.

OA : 258/91

Present:

None for either side.

No one was present on behalf of the respondents on the last date i.e. 23.4.92.

Earlier on 16.4.92 lawyers had abstained. On 26.3.92 also, no one was present on behalf of the applicant as well as respondents. Still on the earlier date on 4.12.91, no one appeared on behalf of the applicant.

It is 11.50 am. now. But no one is present on behalf of the applicants. It seems the applicants have lost interest in pursuing this OA, which accordingly is dismissed in default.

D.N. Dholiyal
(D.N. DHOUDIYAL)

MEMBER (A)

Oberoi
(T.S. OBEROI)

MEMBER (J)